

1	2	3
39.	Satpula	20.00
40.	Qutb Minar Complex	95.00
41.	Jamali Kamali Tomb and Mosque	15.00
42.	Ajim Khan's Tomb	15.00
43.	Balban's Tomb and Ruins	45.00
44.	Tughluqabad Fort	30.00
45.	Ghiasuddin Tughluq's Tomb	20.00
46.	Adilabad Fort	40.00
TOTAL :		2339.00
Contingencies		233.90
GRAND TOTAL :		2572.90
SAY		2573.00

Qutub Minar foundation

1356. SHRI N.R. GOVINDARAJAR:
SHRI RAJEEV SHUKLA:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that every two minutes a plane flies over 13th century Qutub Minar and Archaeological survey of India (ASI) officials expressed concern over frequent flights over it;

(b) if so, the details thereof;

(c) whether vibrations from aircrafts could affect foundation of the monument, one of the tallest in the world, located in a seismic zone;

(d) if so, the details thereof;

(e) whether ASI has written to Ministry of Civil Aviation asking to ensure that low flying planes do not come close to the monument; and

(f) if so, the details thereof and reaction of Ministry of Civil Aviation thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) to (f) Yes, Sir. A number of flights pass over the Qutub Minar. The Director General, Archaeological Survey of India has requested Director General, Civil Aviation (DGCA) to look into the matter and take up Environment

Impact Study to assess the impact of the flights on the monument. As a follow up action, the DGCA has interacted with the engineering experts of the Indian Institute of Technology and other research institutes. A project is being designed by the Ministry of Civil Aviation/DGCA to evaluate the vibration level prevailing on the structure of the Outub Minar due to the flight-movements. Based upon its outcome, corrective measures, if any, would be taken.

Projects in Rajasthan

1357. DR. GYAN PRAKASH PILANIA:
SHRI LALIT KISHORE CHATURVEDI:

Will the PRIME MINISTER be pleased to state:

- (a) the details of ongoing works and projects of his Ministry in Rajasthan;
- (b) the projects which are likely to be completed in time and those running behind original schedule;
- (c) the amount involved in each work and project; and
- (d) whether the entire budgeted allocation was spent?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) to (d) Information is being collected and will be laid on the Table of the House.

Memorial of Morarji Desai

1358. SHRI NATUJI HALAJI THAKOR: Will the PRIME MINISTER be pleased to state:

- (a) whether Government has received a proposal from the State Government of Gujarat for acquiring the land from Sabarmati Ashram Gaushala Trust, Ahmedabad, as the possession of the land is with CPWD to develop suitable memorial on the Samadhi of late Shri Morarjibhai Desai;
- (b) if so, the action taken by Government on the proposal of the State Government of Gujarat; and
- (c) the present status of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) to (c) Yes, Sir. The land for the memorial was given by the Sabarmati Ashram Gaushala Trust, Ahmedabad without any cost. A Memorial of Shri Morarji Desai named "Abhay Ghat" has been constructed at the bank of river Sabarmati. The construction work started in July, 1997 and was completed in March, 1999. The memorial is being maintained by CPWD. As such, there is no question of acquiring the land on payment of its cost, at this stage. The Government of Gujarat has been informed accordingly.